

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:211
ANSWERED ON:03.07.2009
ATM CENTRES
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Will the Minister of FINANCE be pleased to state:

(a) whether the Public Sector Banks (PSBs) propose to set up Automated Teller Machine (ATM) centers at village level across the country during the current financial year and the next two years; and

(b) if so, the details thereof, State-wise, bank-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a) & (b) : Public Sector Banks (PSBs) have been granted general permission to install off-site ATMs at centres/places identified by them, without having the need to take prior permission from the Reserve Bank of India (RBI). Further, under the Branch Authorization Policy of RBI, banks have the freedom to decide the centre at which their branches/ATMs are to be opened and the decision in this regard is based on the factors such as business potential, viability, availability of infrastructure and profitability etc. and as such depending on the discretion of the individual banks. A statement showing the number of ATMs proposed to be opened at village level, as reported by PSBs, during the current year and next two years is annexed.